

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-2087(ND)2019**

**COARM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2019**

**NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL  
Technologies Limited**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

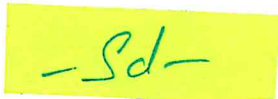
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**Present for the Petitioner:** Mr. Mohit Arora, Advocate

**Present for the Respondent:** Mr. Karan Valecha, Advocate

**ORDER**

Mr. Karan Valecha, Ld. Counsel for the Corporate Debtor prays for some time to file his reply. Let reply be filed. To come up for arguments on 10<sup>th</sup> October, 2019.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**